NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 59/NCLT/AHM/2017 (New) With Gujarat High Court CP no. 486 and CA No. 465/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

HMS Construction Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAIBHANI PARIXH

ADVOCATE

PETITIONER

2. PRITESH L PARIKH Adv.

OL

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

Proof of service of publication filed.

Proof of service of notices to shareholders and creditors filed.

Proof of service on statutory authorities filed.

Common representation of Regional Director received.

Representation of official liquidator received.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

List the matter on 31.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.